

ITEM NO.110  
(MM)

COURT NO.11

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 735/2014

HARBHAJAN SINGH

Petitioner(s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

IA No. 96722/2019 - AMENDMENT OF THE PETITION  
IA No. 1/2014 - EX-PARTE STAY  
IA No. 52199/2019 - INTERVENTION/IMPLEADMENT)

WITH

W.P.(C) No. 1116/2019 (X)  
IA No. 132149/2019 - EX-PARTE STAY  
IA No. 155616/2019 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 26504/2018 (IV-B)  
(FOR ADMISSION and I.R. and IA No.108359/2018-CONDONATION OF DELAY  
IN FILING)

(IA No. 108359/2018 - CONDONATION OF DELAY IN FILING)

Date : 30-11-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HEMANT GUPTA  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

Counsel for the  
parties

Mr. Anil Grover, AAG, Haryana  
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Ms. Shivani Chawla, Adv.  
Mr. Chinmay Dubey, Adv.

Mr. Abhinav Mukerji, AOR  
Mr. Deepak Goel, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Due to the medical emergency with the learned counsel appearing for Respondent No. 3, a short adjournment has been sought for.

List on 18.01.2022.

The parties may submit short written synopsis in the meantime.

(JAYANT KUMAR ARORA)  
COURT MASTER

(RENU BALA GAMBHIR)  
COURT MASTER